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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 48/NCLT/AHM/2017 (New)
High Court of Bombay CSP No. 818/2016 c.w. CSD 782/2016 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

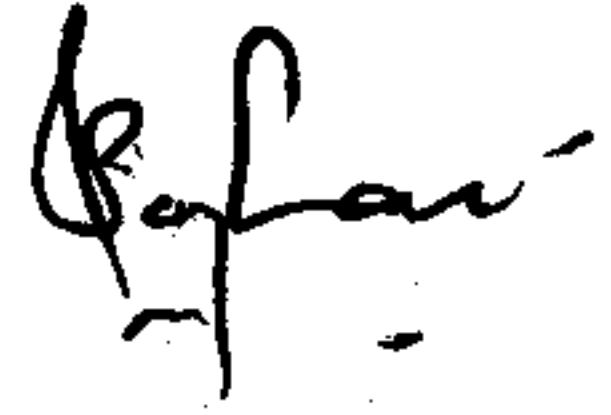
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

Name of the Company:

Celloo Pens Pvt. Ltd.

Section of the Companies Act:

Sections 391-394 of the Companies Act, 1956;
230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Manish R. Bhatt With	Sr. Advocate	}	
2.	Mr. Karan Sanghani [M.R. Bhatt & Co.]	Advocate		

ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Karan Sanghani present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 21.04.2017.

Dated this the 13th day of April, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL